

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3943

ANSWERED ON:31.07.2009

SOLID AND LIQUID WASTE MANAGEMENT UNDER TSC

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether works relating to solid and liquid waste management have been taken up in villages under Total Sanitation Campaign (TSC);
- (b) if so, the details thereof and the assistance provided for the purpose, State-wise;
- (c) the steps taken by the Government for greater participation of Panchayati Raj Institutions (PRIs) in execution of such works;
- (d) whether project proposals have been received by the Union Government for setting up mini sewage treatment plan in villages;and
- (e) if so, the State-wise details thereof and the action taken/being taken by the Government in this regard??

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a): Yes, Sir.

(b): Solid and Liquid Waste Management (SLWM) is a component of Total Sanitation Campaign (TSC). Panchayati Raj Institutions (PRIs) are required to put in place mechanisms for garbage collection and disposal and for preventing water logging. Up to 10% of the project cost can be utilized for meeting capital costs incurred under this component. The fund sharing pattern between the Centre, State and Panchayat/Community would be in the ratio of 60:20:20. Under this component activities like common compost pits, low cost drainage, soakage channels/pits, reuse of waste water, system for collection, segregation and disposal of household garbage etc. may be taken up. The details of assistance provided for the purpose, State-wise is at Annexure.

(c): As per the Constitution 73rd Amendment Act, 1992, Sanitation is included in the 11th Schedule. Accordingly, Gram Panchayats have been given a pivotal role in the implementation of Total Sanitation Campaign. The Total Sanitation Campaign (TSC) is implemented by the Panchayati Raj Institutions at all levels. They carry out the social mobilization for the construction of toilets and also maintain a clean environment by way of safe disposal of wastes. They act as the custodian of the assets constructed under TSC such as the Community Complexes, drainage etc.

Panchayats play a key role in promoting regular use, maintenance and up gradation of toilets and inter-personal communication for hygiene education. Panchayats and NGOs who are in the frontline of implementation have a key role in ensuring that safety standards are being met with in components of TSC e.g. the distance between water source and a latrine - adhering to the minimum distance for individual household latrines, school and anganwadi toilets and community sanitary complexes; regulating pit-depth, pit lining to prevent pollution, collapse of pit etc. The same applies to key hygiene behaviour such as keeping the environment around hand pumps / water sources clear and tidy and free of human and animal excreta.

(d)&(e): Under Total Sanitation Campaign (TSC), there is no provision/component to provide Mini Sewerage Plants in villages.